Khosla Committee's Report on Narmada River Project

***185. Shri S. C. Samanta:**
Shri Subodh Hansda:
Shri P. C. Borooah:
Shri M. L. Dwivedi:
Shri Bhagwat Jha Azad:
Shri Daji:
Shri Jashvant Mehta:
Shri Shree Narayan Das:
Shri Vishwa Nath Pandey:
Shri R. S. Pandey:
Shri Ravindra Varma:
Shri Rajeshwar Patel:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Hari Vishnu Kamath:
Shri Man Sinh P. Patel:

Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether the views on the recommendations and proposals of the Khosla Committee on Narmada River Project have been received from the State Governments;

(b) if so, what they are; and

(c) the final decisions taken on the recommendations of the Committee?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) and (b). The views of Rajasthan, Gujarat and Madhya Pradesh Governments have been received; the views of Maharashtra are still awaited.

(c) Does not arise.

राजस्थान नहर परियोजना

***186. श्री भागवत झा आजाद :**
श्री म० ला० द्विवेदी :
श्री स० चं० सामन्त :
श्री सुबोध हंसदा :
श्रीमती सावित्री निगम :
श्री प्र० चं० बरुग्रा :
श्री हेमराज :
श्री कर्णी सिंहजी :
श्री प्रकाशवीर शास्त्री :
श्री जगदेव सिंह सिद्धान्ती :
श्री मधु लिमये :
श्री किशन पटनायक :
श्री रामचन्द्र उलाका :
श्री धुलेश्वर मीना :
श्री ग्रोंकार लाल बेरवा :

क्या **वित्त** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने राजस्थान नहर परियोजना को क्रियान्वित करने का सीधा दायित्व लेने का निश्चय किया है;

(ख) क्या इस विषय पर विधेयक के मसौदे को अन्तिम रूप दे दिया गया है; और

(ग) यदि हां, तो उसकी मुख्य-मुख्य बातें क्या हैं ?

वित्त मंत्रालय में राज्य-मंत्री (श्री ब० रा० भगत) : (क) राजस्थान नहर प्रायोजना को पूरा करने ग्रौर उसके लिए वित्त-व्यवस्था करने के लिए केन्द्रीय सरकार द्वारा ग्रधिक जिम्मेदारी लिये जाने, ग्रौर इस प्रयोजन के लिए एक स्वायत्त प्राधिकरण (ग्राटॉनोमस ग्रथारिटी) की स्थापना किये जाने के प्रस्ताव पर विचार किया जा रहा है ।

(ख) राज्य सरकार ने 5 दिसम्बर 1965 को एक प्रस्तावित विधेयक का मसविदा भेजा था । इस मसविदे पर, केन्द्रीय सरकार के सम्बद्ध मंत्रालयों ग्रौर राज्य सरकार के साथ परामर्श करके विचार किया जा रहा है ।

(ग) विधेयक के मसविदे की ग्रभी जांच की जा रही है ग्रौर उस पर विचार-विमर्श हो रहा है ग्रौर उसकी मुख्य बातों के सम्बन्ध में ग्रभी निर्णय नहीं हुग्रा ।

Irrigation Projects

***187. Shri D. C. Sharma:** Will the Minister of **Irrigation and Power** be pleased to refer to the reply

given to Starred Question No. 58 on the 4th November, 1965 and state:

(a) whether the question of selective concentration on the construction of irrigation projects to raise food production has since been considered; and

(b) if so, with what results?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) and (b). The matter is still under consideration.

दिल्ली में केन्द्रीय सरकार स्वास्थ्य योजना डिस्पेंसरियां

*188. **डा० राम मनोहर लोहिया :**
श्री बागड़ी :
श्री यशपाल सिंह :
श्री विश्राम प्रसाद :
श्री उटिया :
श्री किशन पटनायक :

क्या **स्वास्थ्य तथा परिवार नियोजन** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली के अस्पतालों में, विशेषकर केन्द्रीय सरकार स्वास्थ्य योजना डिस्पेंसरियों में स्थिति दिन प्रतिदिन खराब होती जा रही है ;

(ख) क्या यह भी सच है कि उनमें डाक्टरों तथा दवाइयों की कमी अनुभव की जा रही है; और

(ग) यदि हां, तो उनकी स्थिति सुधारने के लिये सरकार क्या कदम उठा रही है ?

स्वास्थ्य तथा परिवार नियोजन मंत्री (डा० सुशीला नायर): (क) और (ख). जी नहीं ।

(ग) यह प्रश्न नहीं उठता ।

Collection of Gold from Villages

*189. **Shri Narayan Reddy:**
Shri Rameshwar Tantia:
Shri Himatsingka:
Shri Onkar Lal Berwa:
Shri Lahtan Chaudhry:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri P. C. Borooah:
Shrimati Savitri Nigam:
Shri Yashpal Singh:
Shri Indrajit Gupta:

Will the Minister of **Finance** be pleased to state:

(a) whether Government have finalised the scheme for recovery of subscription to gold bonds from villages;

(b) if so, the main features thereof; and

(c) when it will be implemented and the nature of the help to be taken from the State Governments?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes, Sir.

(b) and (c). A number of branches of the State Bank of India and its subsidiary banks are running mobile vans to collect subscriptions particularly in semi-urban and rural areas. The State Governments provide the mobile vans and also adequate armed escort to accompany the vans on their rounds. They also give adequate publicity to the trips and advance notice of the visits for securing adequate response to the Gold Bonds Scheme.

Tax on Immovable Urban Property

*190. **Shri Yashpal Singh:**
Shri Balmiki:
Shri Bagri:
Dr. Ram Manohar Lohia:

Will the Minister of **Planning** be pleased to refer to the reply given to Starred Question No. 746 on the 9th December, 1965 and state the reaction of the State Governments to the proposal for imposing tax on the immovable property with details thereof?